

SHRI F. A. AHMED : It is not correct to say that it has neither standards nor discipline. It is working for improving standards.

SHRI HEM BARUA : That is why our standards are falling.

SHRI F. A. AHMED : May I point out that this Institution has done very good work ? On account of that, a large number products manufactured in our country, which bear the ISI mark, are accepted not only, in our country but also abroad as products of first grade quality

On the question of discipline and the allegation made against the officer concerned, I have already said the matter is under inquiry. If any officer be found at fault, suitable action will be taken against him.

SHRI HEM BARUA : What is the inquiry about ? The slapping is a fact.

MR. SPEAKER : Who slapped whom ?

SHRI S. M. BANERJEE : In reply to a supplementary, the hon. Minister stated that his information is that the strike has been called off. Has he personally gone into the causes of the discontent among the employees ? If so, what steps does he propose to take to harmonise the relations between the management and the staff ? Has an assurance been given that no employee will be victimised or harassed for going on strike after they were provoked to do so by the Deputy Director who slapped a worker ?

SHRI F. A. AHMED : I have already pointed out that because of my intervention, the matter has been settled and the workers have agreed to go back to work. I hope they will be doing so in the course of the day. I am personally looking into this matter and I hope the hon. Member will not put a question which would make the task difficult. It is our effort to see that good relationship is restored and work resumes smoothly in this institution.

SHRI S. M. BANERJEE : What is the point in asking me not to put a question ? I have already put it and I am not allowed another question. I wanted to know whether a no-victimisation assurance has been given.

SHRI F. A. AHMED : I hope the hon. Member will leave that matter to me.

SHRI M. L. SONDHAI : The state of affairs in this Institution is not satisfactory, and it is difficult to agree with the hon. Minister that it is a small incident which should be forgotten. This is a small incident, but if not attended to, can lead to a big incident. If it is an invitation to us to go there and look into the matter, that can be easily done because there is discontent there.

Has he made any inquiry into the nature of the functioning of this office, because there is an impression amongst the employees that the ISI is functioning in a way which encourages a certain control by business and capitalist interests, and it is not functioning as an academic and research-oriented organisation ?

SHRI F. A. AHMED : If the hon. Member has any suggestion to give, I will certainly look into it. But my impression is that the Institute as a whole is working very satisfactorily and work done by it is appreciated not only in our country but abroad.

WRITTEN ANSWERS TO QUESTIONS

राजनीतिक पीड़ित

* 779. श्री जगेश्वर यादव : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या राजनीतिक पीड़ितों तथा उनके परिवारों की दयनीय आर्थिक स्थिति की सरकार को जानकारी है; और

(ख) यदि हां, तो सरकार ने उन्हें क्या सहायता दी है ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री बिद्या चरण शुक्ल) : (क) जी हां, श्रीमान । सरकार को मालूम है कि बहुत-से राजनीतिक पीड़ित व उनके परिवार दरिद्र स्थिति में हैं ।

(ख) राजनीतिक पीड़ितों की सहायता तथा पुनर्वास मुख्य रूप से राज्य सरकारों का उत्तरदायित्व है । और उन्होंने उनकी सहायता के लिये योजनायें बनाई हुई हैं जिनके अनुसार उनको पैशन, नकद अनुदान,

जमीन, पुनर्वास के लिये कर्ज और बच्चों की पढ़ाई के लिये सहायता दी जाती है। कठिनाई के व्यक्तिगत मामलों में गृह मंत्री के स्वेच्छानुदान में से नकद अनुदान के रूप में भी सहायता दी जाती है।

CO-ORDINATION BETWEEN ARMY & BORDER SECURITY FORCES

*783. SHRI S. S. KOTHARI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the steps Government are taking to strengthen the border security forces;

(b) whether steps have been taken to provide them with modern arms and equipment; and

(c) whether proper liaison and co-ordination is maintained between the army and such forces ?

THE MINISTER OF HOME AFFAIRS : (SHRI Y. B. CHAVAN) : (a) Reorganising the battalions, putting them through various courses and cadres, building in necessary reserves at suitable points, providing them with necessary welfare facilities for maintaining their morale etc. are some of the steps Government have taken to strengthen the Border Security Force.

(b) Arms and equipment consistent with their responsibilities have been provided to them.

(c) Yes, Sir.

ALLOTMENT OF AIR ROUTES TO PRIVATE COMPANIES

*786. SHRI HEM BARUA : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether Government desire to allot some air routes to private companies;

(b) if so, what are the Companies and the reasons therefor; and

(c) whether there is any proposal to allot non-scheduled bases to Kalinga Airways ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) :

(a) to (c). I lay a statement on the Table of the House, giving the requisite information. [Placed in the Library. See No. LT-551 68].

राष्ट्रवादी मिजो लोगों की हत्या करने का विद्रोही मिजो लोगों का षड्यंत्र

*787. श्री ओंकार लाल बेरबा :

श्री यशवन्त सिंह कुशवाह :

श्री स्वेल :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि विद्रोही मिजो लोगों के पास से कुछ दस्तावेज बरामद हुए हैं, जिनसे यह स्पष्ट हो जाता है कि विद्रोही मिजो लोगों ने राष्ट्रवादी मिजो लोगों की हत्या करने की योजना बनाई थी; और

(ख) यदि हां, तो उनके विरुद्ध सरकार द्वारा क्या कार्यवाही की गई है ?

गृह-कार्य मंत्री (श्री यशवन्त राव खड्गान) : (क) मिजो विद्रोहियों से ऐसे कोई प्रलेख प्राप्त नहीं हुये हैं। फिर भी सरकार को मालूम है कि मिजो विद्रोही निर्दोष व्यक्तियों को डराते और सताते हैं।

(ख) सुरक्षा दलों ने विद्रोही मिजों के विरुद्ध कार्यवाही कड़ी कर दी है।

DELHI TEACHERS' STRIKE

*788. SHRI S. M. BANERJEE :
SHRI RAMAVATAR SHASTRI :
SHRI R. R. SINGH DEO :
SHRI DEVEN SEN :
SHRI CHANDRA SHEKHAR SINGH :

Will the Minister of EDUCATION be pleased to state :

(a) whether all the teachers, dismissed or discharged, during the time of teachers' strike in Delhi in February, 1968 have been taken back on duty;

(b) if not, the number of those who are still out of employment; and

(c) the steps taken by Government in the matter ?